



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.04.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 28.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021  <b>Part Heard</b>	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.  <b>With</b>	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022  <b>Part Heard</b>	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kmar	Pallavi Pratap Abhijeet Sinha Vaijayant Paliwal Nikhil Mathur-R2
3.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022  <b>Part Heard</b>	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.  <b>With</b>	Pallavi Pratap	Aakarshan Sahay Daman Singh
4.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021  <b>Part Heard</b>	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
5.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023  <b>Part Heard</b>	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua Abhimanyu Bhandari Ananya Sikri

<b>6.</b>	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023  <b>Part Heard</b>	Uday J. Desai Vs. Bank of India & Anr.	Neeha Nagpal	Mahima Singh Shreya Mahalwar Aayush Agarwala- R1 Shahan Ulla- R2
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar